

Daily Order

Judge Name **Case No/Year**

Date of Order

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Daily Order

Learned Central Government Counsel is directed to take notice for respondent No.1.

Learned AGA waives notice for respondents No.2 and 3.

Learned Counsel Sri N K Ramesh is directed to take notice for respondent No.4.

Learned Counsel Sri N Khetty is directed to take notice for respondent No.5.

Learned Counsel Smt. Rathna Shivayogi Math is directed to take notice for respondent No.6.

Issue Notice to respondent No.7.

R WP
DEVDAS 7435/2021 12/04/2021

Learned Counsel for the petitioners is directed to serve copies of the writ petition along with Annexures on the learned Counsels for the respondents.

Learned AGA on instructions submits that as of now the State Government, Director of Medical Education/The Commissioner of Health and Family Welfare Department has not called for any Counseling in respect of the allotment of Primary Health Centres/ Government Hospital for Compulsory Rural Service. It is also submitted on instructions that the Deputy Director has communicated to the State Government that the Marks Cards of the students may be directed to be issued. The State Government may pass necessary orders.

The submissions of the learned AGA is placed on record.

Re-list this matter on 21.04.2021

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